



भारतीय बीमा विनियामक और विकास प्राधिकरण
INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA

Title:41bxiii

Reference No.:-

Date:03/03/2020

Department wise - For each concessions, permit or authorization granted

| S.No | Department | Remarks |
|------|---------------------|--|
| 1 | Agency Distribution | 9) Corporate Agents https://www.irdai.gov.in/ADMINCMS/cms/frmGeneral_Layout.aspx?page=PageNo2849&flag=1 10) Agents https://www.irdai.gov.in/ADMINCMS/cms/frmGeneral_Layout.aspx?page=PageNo2849&flag=1 |
| 2 | Surveyors | Regulations and FAQs are in the public domain of website www.irdai.gov.in and www.irdabap.org.in respectively . |
| 3 | Non Life | (a) Eligibility criteria (b) Procedure for getting the concession, permit or authorization (c) Name and address of the recipients given concession, permit or authorization (d) date of award of concession, permit or authorization |
| | | These items may be seen in IRDAI (Registration of Indian Insurance Companies) Regulations (7th Amendment, 2016), which is placed in public domain www.irdai.gov.in This information may be seen in the public domain www.irdai.gov.in . |
| 4 | Health | Health Insurance Companies Registrations shall be carried out in accordance with the IRDA (Registration of Indian Insurance Companies) Regulations 2000 and the amendments issued from time to time. Information to be furnished by the applicant companies is already stipulated in these regulations. The said Regulations are placed in the IRDAI website at www.irdai.gov.in . TPA Registration and Renewal of Registration is specified in the IRDAI (Third Party Administrators - Health Services) Regulations 2016 and IRDAI Circular number IRDA/TPA/REG/CIR/059/03/2016, dated 28-03-2016. The information to be furnished by TPAs and the applicant (TPA) companies is stipulated in the Guidelines. The aforesaid Regulations and Guidelines are placed in the IRDAI website at www.irdai.gov.in |

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